

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No. 105 of 2016 (SZ)

Appellant(s)
Dr. Lenin Dhanisetty,
Nellore Dist.,
Andhra Pradesh.

Vs.

Respondent(s)
Union of India, MoEF & CC,
Rep. by its Secretary,
New Delhi and 2 others

Legal Practitioners for the appellant:
M/s. Ritwick Dutta,
Rahul Choudhary &
Stanly Hebzon Singh

Legal practitioners for respondents:
Mr. G.M. Syed Nurullah Sheriff for R1
Mr. T. Sai Krishnan for R-2
Mr. Bharat Chakaravarthy for R-3

Note of the Registry	Orders of the Tribunal
Order No.7	<p>Date: 22nd August, 2017</p> <p>Learned counsel appearing for the appellant and the respondents are present.</p> <p>The appeal is listed for final arguments.</p> <p>As the Expert Member is not available, list the matter for final arguments on 10.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>